

DIVISION BENCH
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/37(KB)2023
IA(I.B.C)/658(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	UNION BANK OF INDIA VS SDB DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

Mr. Rishav Banerjee, Adv.] For Corporate Debtor

Mrs. Sushmita Paul, Adv.

Mrs. Vijaya Bhatia, Adv.

Mr. Ganesh Prasad Shau, Adv.

Mr. Gaurav kumar, Adv.

Mr. Debashis Karmakar, Adv.

Mr. Soumitra Ganguli, Adv.

Mr. Rabindra Kr. Mitra, Adv.

Mr. Anil Choudhury, Adv.

Mr. Mainak Bose, Adv.

] For CFM Asset Reconstruction

Mr. Sanwal Tibrewal, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Request for adjournment has been sought by Mr. Rishav Banerjee on ground of personal issue.
3. Therefore, matter stands adjourned to **04.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**